NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Shri Asher K. Melamed

V/s.

M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(2)	Dect	n fon Danige Director	8 d L A
	Mesponder	i En Banique Director Touranto G (I) PV+. LLd.	Inth Bong
(3)) Skyry	hoges Advocate for the Respondent	Ryny
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<u>Order</u>

C.P. No. 106/397-398/CLB/MAH/2013

- 1. From the side of the Respondent it is stated that the Advocate is not available. Hence, seeking adjournment.
- 2. As per the convenience of both the sides next date for final hearing is 28.11.2016.
- 3. Date is duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 23.09.2016